

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 205 OF 2017
& IA NO. 1539 OF 2018**

Dated: 30th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Simhapuri Energy Limited		Appellant(s)
	Versus		
Central Electricity Regulatory Commission & Anr.		Respondent(s)

Counsel for the Appellant(s)	:	Mr. Hemant Singh Mr. Nishant Kumar
Counsel for the Respondent(s)	:	Ms. Suparna Srivastava for R-2

ORDER

List the matter on **02.11.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/kt